

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/8/2016
NAME OF THE PETITIONER(S) : Eshaque & 3 Ors
NAME OF THE RESPONDENT(S) : M/s. Biomass Briquetting Fuel Technologies Pvt Ltd
UNDER SECTION : 241(1), 242(4), 213, 447, 448, 444

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Adv. Athul K P

Petitioner



ORDER

Shri K P Athul, counsel for petitioner present. Counsel for respondents called but absent. Counsel for petitioner stated that he received a communication from the senior counsel for respondents that he has met with an accident and could not attend the Tribunal today. Considering his request the matter is adjourned for filing of counter by the respondents. Put up on **25.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)